

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4379
ANSWERED ON:21.12.2011
LIFTING OF BAN BY NSG
Thakur Shri Anurag Singh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Nuclear Suppliers Group (NSG) has lifted all bans imposed on India;
- (b) if so, the details thereof; and
- (c) the country's stand with respect to Non-Proliferation Treaty (NPT) and Comprehensive Test ban Treaty (CTBT)?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) & (b) On 6 September 2008, Nuclear Suppliers Group (NSG) had issued a statement on civil nuclear cooperation with India which gives special exemption to India from the NSG guidelines. This decision is the basis of our international civil nuclear cooperation.

(c) India has a longstanding and consistent position on the NPT. India is not a party to the NPT and there is no question of India joining NPT as a non-nuclear weapon state. India is not a party to the CTBT.